

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1568 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Balakrishna Anand Bhandari & Ors. Vs. B.K. Mishra Resolution Professional of Lakeland Chemicals (India) Ltd. & Ors.	Pradnyesh Sabnia
2.	I.A. No. 1581 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Deserve Exim Pvt. Ltd.	Anamika Singh
3.	I.A. No. 1575 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Barclays Bank PLC, Mumbai Branch Vs. Piramal Capital & Housing Finance Ltd.	Aditi
4.	I.A. No. 1580 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Samskar Financial Services Pvt. Ltd. Vs. Roofers Infrastructure India Pvt. Ltd.	Sreenita Ghoshdastidar
5.	I.A. No. 1591 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Twentyone Sugars Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Aatreya Singh

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar